GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA

UNSTARRED QUESTION NO. 695 ANSWERED ON 10/02/2025

CITY SPECIFIC COUNCILS FOR URBAN DEVELOPMENT

695. SHRI S NIRANJAN REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether it is a fact that the high-level committee on urban planning has recommended City-Level Economic Development Councils (CEDCs) to manage urban transition, if so, whether the government is going to set up the councils; and
- (b) Whether it is also a fact that the committee has recommended the creation of a national authority for urban and regional planning headed by the Prime Minister and the plan of Government thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b) As per 12th Schedule of the Constitution of India, urban planning including town planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/advisories.

The high-level committee on urban planning in its report has inter alia recommended for setting up of City-Level Economic Development Councils (CEDC) and National Urban Regional Urban Planning Authority. Setting up of CEDC comes under the purview of State/ ULBs. Town and Country Planning Organisation under the Ministry of Housing and Urban Development is the organization at central level for providing technical assistance to States/ Union Territories for urban and regional planning. There are no proposal, at present, for setting up of a separate national authority for urban and regional planning in this Ministry.
